



Court in a recent decision of Jagdish v. Mohan and Others, (2018) 4 SCC 571 has granted interest @ 9% per annum on the awarded compensation",,,

and so, interest @ 9% per annum is maintained.Â The modified compensation be released forthwith to respondent-claimants in terms of impugned",,,

Award. Statutory deposit alongwith excess deposit be refunded to appellant-Insurer.Â Â,,

With aforesaid directions, this appeal is disposed of.",,,